

Court No. - 49

Case :- CRIMINAL MISC. APPLICATION U/S 389(2) No. - 2 of 2023

Applicant :- Mohammad Abdullah Azam Khan

Opposite Party :- State of U.P.

Counsel for Applicant :- Mohammad Khalid

Counsel for Opposite Party :- G.A.

Hon'ble Rajiv Gupta,J.

Rejoinder affidavit filed by learned counsel for the applicant today in Court to the counter affidavit filed on 10.4.2023 on behalf of the State, is taken on record.

Heard Sri Imran Ullah assisted by Sri Mohammad Khalid, learned counsel for the applicant and Sri Manish Goyal, learned Addl. Advocate General assisted by Sri Amit Sinha, Sri Jay Narayan and Sri Abhijeet Mukherjee, Rajesh Mishra and A.K. Sand, learned counsel for the State.

Arguments concluded.

Orders reserved.

Order Date :- 11.4.2023

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